

**GOVERNMENT OF INDIA
AGRICULTURE
LOK SABHA**

STARRED QUESTION NO:97
ANSWERED ON:20.03.2012
NATIONAL AGRICULTURAL INSURANCE SCHEME
Shankar Alias Kushal Tiwari Shri Bhisma

Will the Minister of AGRICULTURE be pleased to state:

- (a) whether the Government is implementing the National Agricultural Insurance Scheme (NAIS) in the country on the basis of area approach;
- (b) if so, the details thereof and the notified unit area under the said scheme;
- (c) whether the Government has revised the NAIS on the basis of the recommendations of the Joint Working Group set up for suggesting improvements in the scheme;
- (d) if so, the details thereof; and
- (e) the efforts made by the Government to make the farmers well informed about the said scheme?

Answer

MINISTER OF AGRICULTURE (SHRI SHARAD PAWAR)

(a) to (e): A statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (e) OF LOK SABHA STARRED QUESTION NO. 97 DUE FOR REPLY ON 20TH MARCH, 2012.

(a) & (b): Yes, Madam. The Government is implementing NAIS in the country on the basis of area approach from Rabi 1999-2000 with the aim to cover risk to the crops. As per provisions of the scheme, the implementing States/UTs are free to notify any unit area, viz., Tehsil, Taluka, block, mandal, firka, gram panchayat/village keeping in view the capacity of the State to undertake requisite number of Crop Cutting Experiments (CCEs) and availability of adequate past yield data.

(c) & (d): In order to make the scheme easier and more farmer friendly, Modified National Agricultural Insurance Scheme (MNAIS) has been approved in year 2010 incorporating the major improvements suggested by the Joint Group such as reduction in unit area to the level of village/village panchayat, increase in minimum indemnity level from present level of 60% to 70% more precise calculation of threshold yield, actuarial premium rates with subsidy upto 75%, coverage of pre- sowing/planting risk and post harvest losses, on account payment etc. The scheme has been approved for implementation in 50 districts from Rabi 2010-11 on pilot basis.

(e): Continued efforts are made to create awareness about ongoing crop insurance schemes by the implementing agency, i.e., Agriculture Insurance Company (AIC) in coordination with implementing states. The salient activities for campaigning involving the publicity of features & benefits of the scheme through advertisements in leading National/local News Papers, telecast through audio-visual media, distribution of pamphlets, participation in agriculture fairs / mela / gosthi and organization of workshops / trainings etc.